

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1371 (H)
TO BE ANSWERED ON 02nd MAY, 2016

IRREGULARITIES IN EXPORT OF SPICES

1371 (H). SHRI KAUSHALENDRA KUMAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether irregularities have been reported in the exports of spices by big traders especially in exports of turmeric powder, dry ginger, coriander, salt and pepper;
- (b) if so, the details thereof along with the action taken by the Government in this regard; and
- (c) whether some spices are likely to return to Indian Market through imports and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b): No specific report of irregularities in exports of spices by large traders has been received. However, government regularly monitors through the Spices Board, the quality of spices and trade related issues in order to ensure that the interests of the producers and exporters of Indian spices are protected.

(c): India imports certain spices of specific grades and quality for the purpose of processing value-addition and re-export. Strict control is exercised on the quality of such imports under the relevant rules and regulations. In some case, where there is change in quality specification of the spice item in the importing country, export consignments of spices return to the Indian traders/shippers for reconditioning through sterilization/drying. No instance of such imports have been reported recently.
